

Strike at Tocklai Tea Experimental Station in Assam

3177. SHRI BIJOY KRISHNA HANDIQUÉ: Will the Minister of COMMERCE be pleased to state:

- (a) whether the Government are aware of a continuing two month long strike at Tocklai Tea Experimental Station at Jorhat in Assam;
- (b) if so, the reasons therefor;
- (c) whether the Government have taken any steps to resolve their charter of demands;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) It has been reported that employees of the Tocklai Tea Experimental Station, Jorhat, under Tea Research Association which is a private body, have been agitating demanding inter-alia, nationalisation of Tea Research Association and implementation of service rules applicable to the employees of Council for Scientific and Industrial Research.

(c) to (e) Tea Reasech Association, being a private body, the Council of Management of the Association is negotiating with the employees' Union.

[*Translation*]

Import of Dung

3178. SHRI S.P. JAISWAL: Will the Minister of COMMERCE be pleased to state:

- (a) whether the import of dung is increasing; and
- (b) if so, the total quantity of dung imported with its value during 1960-61 and 1995-96?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b) Dung is not separately specified in the Trade Classification System being followed by DGCI&S, Calcutta. However, the item would appear to be covered under the geneylic description "Other Natural Animal and Vegetable Fertilizers." The import data for "Other Natural Animal and Vegetable Fertilizers" during 1960-61 and 1995-96 are as under:-

Year	Qty : Tonnes	
	Qty.	Value
1960-61	1037	6,66,864
1995-96	9	10,89,489

(Source: DGCI&S, Calcutta)

[*English*]

Calcutta Bank Fraud

3179. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) had asked the Enforcement Directorate to investigate into the multi-crore Calcutta bank fraud case;
- (b) if so, whether the Enforcement Directorate have since investigated the matter;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (d) No, Sir. However, the Enforcement Directorate independently took up investigations against some banks in Calcutta allegedly involved in multi-crores fraud cases. Show Cause Notices have been issued to two of the banks and others for granting/obtaining loans against Foreign Currency Non-Resident (F.C.N.R.) accounts in violation of the instructions issued by Reserve Bank of India.

[*Translation*]

Rashid Jalani Committee

3180. SHRI DEVI BUX SINGH:
SHRI RADHA MOHAN SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Rashid Jalani Committee have made some suggestions to check scams in banks;
- (b) if so, the action taken by the Government on the said suggestions and the directions issued to banks in this regard; and
- (c) the action taken by the Government against the officers found guilty in bank scams and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) and (b) Reserve Bank of India (RBI) have reported that a Working Group was constituted by RBI under the Chairmanship of Shri Rashid Jilani, Chairman & Managing Director, Punjab National Bank in February, 1995 to review internal control and inspection and audit system in banks and to suggest necessary improvements. The Working Group submitted its report to RBI in September, 1995. Banks have been advised by the RBI in November, 1996 to implement 25 major recommendations in respect of which no discretion has been left to the bank. Implementation of 50 recommendations has been left to the banks after taking into account their existing policies and procedures. Instructions have separately been issued by RBI in respect of three